

12·04 hrs.

RE : CALLING ATTENTION  
NOTICE*(Query)*

MR. SPEAKER: We now take up the Calling Attention Motion.

SHRI K. LAKKAPPA (Tumkur): Sir, before you proceed to the next item, I wish to tell you that the important questions that we have raised have not been allowed. Even the security of this country is being threatened and we gave Calling Attention Notices. *(Interruption)*

MR. SPEAKER: Order, order.

SOME HON. MEMBERS *rose*—

AN HON. MEMBER: The Russians have collapsed in Trivandrum.

SHRI JYOTIRMOY BASU (Diamond Harbour): I gave a Calling Attention notice about the Rabindra Srobar matter. The Commission has delivered its report. The youth of West Bengal did not molest women as was alleged. *(Interruption)*.

MR. SPEAKER: Shri Ramavatar Shastri.

12·05 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE

REPORTED TOKEN STRIKE BY TEACHERS  
AND OTHER STAFF OF PATNA UNIVERSITY

श्री रामावतार शास्त्री, (पटना) : अध्यक्ष महोदय, मैं अखिलभारतीय लोक महत्व के निम्न-लिखित विषय की ओर शिक्षा तथा युवक सेवा मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि वे इस बारे में एक वक्तव्य दें :

M/P(D)4LSS-1

“पटना विश्वविद्यालय के अध्यापकों तथा अन्य कर्मचारियों द्वारा सांकेतिक हड़ताल के समाचार ।”

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): Telephonic enquiries made from the Vice-Chancellor, Patna University, have revealed that teachers of the University Departments and constituent colleges and non-teaching staff of the constituent colleges went on token strike on December 16, 1969. About 700 teachers and 750 non-teaching employees were involved. The immediate cause for the strike was non-payment of House Rent Allowance along with the pay. The University has paid the House Rent Allowance only for the months of September and October 1969. It has not been possible for the University to make payments of House Rent Allowance due for the months May to August, 1969 and for November, 1969 due to difficult ways and means position.

In April, 1969, the State Government had agreed to the payment of House Rent Allowance with effect from May, 1969. The State Government had however suggested to the University that it should share the expenditure involved on 50:50 basis. This was considered by the University authorities who expressed their inability to make any contribution in this regard and proposed that the entire expenditure should be met by the State Government. The State Government is examining the matter.

A delegation on behalf of the University teachers/employees is meeting Shri P. K. J. Menon, Adviser to the Governor, on December 18, 1969, that is tomorrow, to sort out the issues. The Vice-Chancellor and members of the University Syndicate will also attend